## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.186/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name	of the Company	Naviplast Traders Pvt.Lt	yd & OrsVersus-R.G.Shaw &	& Sons Pvt.Ltd.
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SUMIT BINANI, RP

Corporate Debter

S umit Binary 29:11:2017

## ORDER

Shri Sumit Binani, Ld. Resolution Professional (RP) has filed progress report wherein he has informed that he had made a request to Insolvency and Bankruptcy Board of India for filing complaint against the promoter-Director u/s. 236 of the I & B Code.

It is pertinent to mention here that the extended term of the resolution process is going to expire on 07/12/2017. If no resolution plan is finalised, liquidation order is to be passed. It is expected from the RP when he was not getting cooperation then action may be initiated u/s. 70 of the I & B Code against the promoter-Director.

List on 07/12/2017.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)